

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.09.2022 (WEDNESDAY)**

**COURT –II**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) No. 152 of 2022	Laxmi Tantia Vs. Greenzen Bio Pvt. Ltd. & Ors.	Shambo Nandy	

### **For Admission (After Notice)**

2.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	Aniketh Nair Naushad Engineer-R1 Aditya Pimple-R12,14 Suprna Srivastava-R16 Atul Sharma-R17 Bishwajit Dubey
3.	Competition App. (AT) No. 11 of 2021	Steel Authority of India Ltd. & Anr. Vs. Competition Commission of India & Ors.	Samaksh Goyal	Shama Nargis-R1 Ashok Panigarhi Geetanjali-R2 to R7

### **For Hearing**

4.	Comp. App. (AT) (Ins) No. 267 of 2021	M.R.A. Associates India Pvt. Ltd. Vs. Nextgen Procon Pvt. Ltd. Through Liquidator Mr. Rajesh Panayanhatta	Siddharth Tandon	Prashant Jain Arpit Dwivedi
5.	Comp. App. (AT) (Ins) No. 379 of 2021 & I.A No. 2204 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
6.	Comp. App. (AT) (Ins) No. 380 of 2021	Directorate of Commercial Taxes Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R1 & R2 Kumarjit Banerjee Gaurav Gupta-R3
7.	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta  <b>With</b>	Aditya Nayyar	Nipun Gautam-IRP

8.	Comp. App. (AT) (Ins) No. 653 of 2021	Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta Aditya Nayyar
9.	Comp. App. (AT) No. 23 of 2021	Vijay Parikh Vs. Tarun Chandrakant Parikh and Ors.	Prabhat K.C.	Pradhuman Gohil- R1 & R2 Natasha Dhruvan- R7
10.	Comp. App. (AT) No. 49 of 2022	Soumen Chatterji Vs. Subhendu Kumar Paul & Ors.	Niladree Chatterjee	Sourav Gupta-R1
11.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Sanjay Chauchan	Ritwik Bhattacharya
12.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. Competition Commission of India & Anr.	Naval Satarawala Chopra	Sanjay Chauchan
13.	Competition App. (AT) No. 07 of 2018	The Board of Control for Cricket in India Vs. Competition Commission of India & Anr.	Rao Vishwaja	Samar Bansal (R-CCI)
14.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R1), Sridhar Potaraj (R2), ML Lohaty(R4 to R6)

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By order of Hon'ble Chairperson  
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Registrar